

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2014 &
I.A. No. 282 of 2015**

Dated : 27th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Municipal Corporation of Greater Mumbai ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Shantanu Awasthi a/w
Mr. R. Dubal & Mr. V.M. Damath (Reps.)

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Akshat Jain for R-2

Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. S. Venkatesh
Mr. Anuj P. Agarwal for R-1

Mr. Soayib Quershi for
Mr. Aditya Diwan for R-4

ORDER

List the matter for further hearing on **02.03.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk